

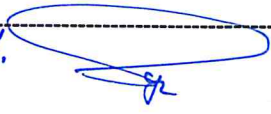
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA (CAA) No.45 / BB/17	-	For Orders	230/ 232	Think & Learn Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATISH P. JOHN	A JUDGE to Application. S, J Legal For ALINT LEONAL	

Counsel for petitioner is present. The matter is listed today for acceptance of Chairman's report.

We have perused the Chairman's report. The meetings were conducted for equity shareholders, preferential shareholders and unsecured creditors. The meetings conducted are in order. All of them have approved the Scheme in the meetings as per the Chairman's report.

Therefore, the Chairman's report is accepted.

  
MEMBER (J)

  
MEMBER (T)